

[Sh. Janak Raj Gupta]

1947 and settled in District Jammu, Kathua, Udhampur, Poonch and Rajouri. But so far their claims have not been settled.

I would like to urge upon the Government to provide funds to the State Government to give them agreed amount of Rs. 12,500/- as cash and Rs. 12,500 as loan, as a settlement of their claims (*Interruptions*)\*

MR. DEPUTY SPEAKER: You have not given in writing. What is not given in writing will not form part of the record.

- (iv) **Need to issue directions to Government of Uttar Pradesh to liberalise the issue of fire arms licences to the people**

[*Translation*]

SHRI SATYA PAL SINGH YADAV (Shahjahanpur): Issue of fire arms licences has been stopped in Uttar Pradesh for last several years. The strength of police in the State is not adequate enough to provide security cover to all citizens. Due to lack of security there have been many incidents of killing of social workers and peace loving people. Incidents of dacoity and murders are increasing day by day due to licences for weapons not being issued to the citizens.

The Government of Uttar Pradesh has made a request to the Central Government to allow it to issue arms licences in the State. Under Rule 377 I would like to make a demand to the Central Government to permit the Government of Uttar Pradesh to issue fire-arm licences which are now not allowed to be issued.

- (v) **Need to take effective steps to check leakage of gas from Rourkela Steel Plant**

[*English*]

SHRI D. AMAT (Sundergarh): It is re-

ported that for the last three months, there is continuous leakage of gas, in Rourkela Steel Plant, causing panic among the R.S.P. workers and officers. The management and the factory inspectors did not pay heed to the complaints, due to the reason best known to them, nor took any preventive steps to check and to stop leakage of the gas. It is adding to the environmental pollution of the area also. It is revealed from the medical source that many of the employees of R.S.P. have fallen victim to this gas leakage. There are four gigantic Blast furnaces which discharge raw gas and again the very raw gas is used as fuel after refining the same. The gas pipes used since last 30 years have at some place developed cracks, through which gas is leaking out. This should be immediately replaced by new pipes. The raw gas emitting out of the blast furnace, said to be containing Carbon-monoxide which is very deadly poison and causes instant death within seconds of inhalation. Some years back three of the workers succumbed to death. While cleaning the dust-catcher in the blast furnace No. 1, Not only that. It is also reported that the gas tank of the Fertilizer plant of Rourkela also developed some crack and consequent thereon, there is leakage of gas. It has endangered the life of the people of Rourkela Steel City as well as the residents living in the peripheral area of R.S.P.

So, immediate steps be taken to rectify the defect so that Rourkela may not be second Bhopal.

With thanks.

- (vi) **Need to open more purchase centres of the Food Corporation of India, particularly in Orissa, for purchase of paddy at support price**

SHRI SIVAJIPATNAIK (Bhubaneswar): A serious situation has arisen in Orissa and some other States of our country because of the distress sale of paddy. In Orissa, Paddy is selling at Rs. 120/- per quintal although support price for coarse variety is fixed at Rs.

\*Not recorded.